

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)
e-mail: (non-gazettedsectionmainwing@gmail.com)

NOTIFICATION

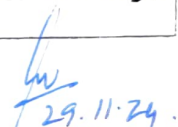
No. 2891 of 2024/RG/NG-03-(I)

Dated: 29-11-2024.

It is hereby notified for information of all the concerned that Courts falling in Kashmir Division and UT of Ladakh, shall function from **December 2, 2024 to March 31, 2025** as per the time schedule notified hereunder:

Division	Office Timing			Court Timing		
	1 st Session	Break	2 nd Session	1 st Session	Break	2 nd Session
Kashmir Division and UT of Ladakh	10: 00 AM to 1:00 PM	1:00 PM to 1:30 PM	1:30 PM to 4:30 PM	10: 30 AM to 1:00 PM	1:00 PM to 2:00 PM	2:00 PM to 4:30 PM
Note: <i>However, from 1st April, 2025 these courts shall observe timing prescribed vide High Court Order No. 1638/NG dated 22-05-2020.</i>						

By order.


(Shahzad Azeem)
Registrar General

No. 53328-60 of 2024/RG/NG

Dated: 29-11-2024.

Copy to:

1. Advocate General UT of J&K, Srinagar/Jammu.
2. Secretary General, Hon'ble Supreme Court of India, New Delhi.
3. Registrar General, High Court of _____
.....for information.
4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
5. Secretary to Hon'ble Mr./Ms. Justice _____
...for information of their Lordship's.
6. Secretary to Government, LJ & PA, UT of J&K, Civil Secretariat, Jammu.
7. Law Secretary, UT of Ladakh, Leh.
8. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
9. Director, J&K Judicial Academy, Jammu.
10. Registrar Rules, High Court Main Wing, Jammu.
11. Registrar (Inspection) High Court of J&K and Ladakh, Jammu/Srinagar.
12. Registrar Computers (IT), High Court Main Wing, Jammu
.....for information.
13. Registrar Judicial, High Court Wing, Srinagar/Jammu, for information.
14. All Pr. District and Sessions Judges of Kashmir and Ladakh, for information and necessary action, with the request to circulate the same amongst all the Judicial Officers under their jurisdiction and also to circulate amongst the President Bar Associations in their respective Jurisdictions.
15. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.

16. Joint Registrar (Judicial/Protocol) High Court of J&K and Ladakh, Jammu/Srinagar.
17. Director Information, Jammu/Srinagar, for Information, with the request to publish the same in the news papers having wide circulation in the UTs of J&K and Ladakh.
18. Post Master General, Jammu/Srinagar/Leh/Kargil.

19. Treasury Officer, Civil Secretariat, Jammu/Srinagar
.....for information.
20. Incharge NIC, for uploading the same on the official website of the High Court of J&K and Ladakh.
21. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar, for keeping record of the same.
22. Manager, Government Press, Jammu/Srinagar/Leh, for publication in the official Gazette.
23. Notification file.


29. 11. 24.
Registrar General